

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/871/2023 in Company Petition IB/80/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Rajesh Agarwal
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/871/2023

Present: Ld. Counsel Mr. G.P. Yash Vardhan for the Applicant.
Ld. Counsel Ms. Shreya Mundra for the Respondent.

In the interest of justice, one more opportunity is granted for filing counter. Matter is adjourned to 02.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)